

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT- V

50) CA/10/2022
CP/1299(MB)2020

CORAM:

SMT. ANURADHA SANJAY BHATIA
Member (Technical)

SHRI H. V. SUBBA RAO
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **21.09.2022.**

NAME OF THE PARTIES: Ms. Ravinderkaur Savadi

VS

Avontec Automation Private Limited

UNDER SECTION 241 (1) OF THE COMPANIES ACT, 2013

ORDER

Due to paucity of time, the matter could not be heard. List this matter on
10.10.2022.

Sd/-

ANURADHA SANJAY BHATIA
Member (Technical)

Sd/-

H. V. SUBBA RAO
Member (Judicial)

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